

(V.S)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP NO. 97/2008
in
OA No. 1151/2004**

New Delhi this the 5th day of May, 2008

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Veena Chhotray, Member (A)**

Vishwa Vibhuti,
S/o Shri
R/o 178, Munirka Enclave,
New Delhi-110067. Applicant
(By Advocate Shri M.M.Sudan)

VERSUS

1. Mr. Naresh Chander,
Secretary,
Ministry of Health, Govt. of India,
Nirman Bhawan, New Delhi.
2. Dr. R.K. Srivastava,
Director General Health Services,
Govt. of India, Nirman Bhawan,
New Delhi-110011
3. Dr. Surender Singh,
Drug Controller of India,
Director General of Health Services,
Govt. of India, Nirman Bhawan,
New Delhi- 11 Respondents

(By Advocate Shri R.N.Singh for Shri R.V.Sinha)

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) :

Learned counsel for respondents submits that WP (C) is submitted and notice on the stay application has also been issued, therefore CP is closed with liberty. Notice issued to respondents are discharged.

Chhotray
(Mrs. Veena Chhotray)
Member (A)

MR
(M. Ramachandran)
Vice Chairman (J)